

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 208
CA No. 43/JPR/2021
CP No. 182/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Nitin Maheshwari & Ors.

...Petitioners

Versus

Avni Surgical Private Limited & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sagrika Joshi, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Ms. Sagrika Joshi, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. Learned counsel for the Respondent submits that matter may be amicably settled between the parties. Since both the parties are real brothers, he requests that matter may be sent for mediation. List the matter on 02.05.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

March 28, 2024